

Detentions under UAPA and NIA Act

1119.S HRI K. RAHMAN KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) The State-wise number of persons under detention under the Unlawful Activities Prevention Act (UAPA) in the country;

(b) how many persons are under detention under NIA (National Investigation Agency) Act; and

(c) whether it is a fact that the majority of detainees under UAPA and NIA Act belong to a particular community as per media reports and if so, the percentage of detentions, community-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) The Ministry of Home Affairs (MHA) does not maintain database of all arrests made by the State Governments under the Unlawful Activities Prevention Act, 1967 (UAPA). The MHA only maintains statistics of accused arrested by the Central law enforcement agencies under the UAP Act. The total number of persons arrested by the National Investigation Agency (NIA) since 2009 is 459. The State-wise details of persons arrested by the NIA under UAPA are given in Statement (*See* below). The details are not maintained community-wise.

Statement

*Arrests in cases registered under Unlawful Activities Prevention Act,
1967 by the NIA*

Sl. No.	State	No. of Persons Detained
1.	Andhra Pradesh	9
2.	Assam	47
3.	Bihar	15
4.	Chandigarh	2
5.	Chhattisgarh	10
6.	Goa	3
7.	Gujarat	15
8.	Haryana	1
9.	Jammu and Kashmir	10
10.	Jharkhand	23

Sl. No.	State	No. of Persons Detained
11.	Karnataka	34
12.	Kerala	125
13.	Madhya Pradesh	28
14.	Maharashtra	29
15.	Manipur	30
16.	Mizoram	4
17.	Nagaland	12
18.	New Delhi	2
19.	Odisha	1
20.	Rajasthan	1
21.	Tamil Nadu	15
22.	Uttar Pradesh	16
23.	West Bengal	23
24.	Foreigners	4
TOTAL		459

Human trafficking in India

†1120. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) Whether Government's attention has been drawn towards the statement of a top official of United Nations wherein it has been stated that India tops in human trafficking cases in South Asia (Dainik Jagaran 28th July, 2014);

(b) if so, the reaction of Government thereto;

(c) the number of human trafficking cases estimated to be taking place from the country every year; and

(d) the steps being taken by Government to put a check on human trafficking?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) There have been media reports by a UN Official alleging that India is a top destination for human trafficking cases in South-Asia. However, the Ministry of Home Affairs has not received any official communication in this regard.

†Original notice of the question was received in Hindi.